

NAGA HOSTILES

- *196. **SHRI CHENGALRAYA NAIDU:**
SHRI YASHPAL SINGH:
SHRI MARANDI:
SHRIMATI JYOTSNA
CHANDA:
SHRI NIHAL SINGH:
SHRI SARJOO PANDEY:
SHRI KAMESHWAR SINGH:
SHRI J. B. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was a heavy build-up by Naga hostiles in all the Northern hill areas of Manipur during the month of September, 1967;

(b) if so, whether it is also a fact that two Naga hostiles equipped with automatic weapons and mortars have infiltrated into the cease-fire bound Ukhrul Sub-Division of Manipur;

(c) whether they had launched a reign of terror in these areas and were forcibly collecting money and food; and

(d) if so, the action taken to meet this threat?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) It is reported that Naga Under-grounds had built up their strength in Mao and Ukhrul Sub-Divisions of Manipur.

(b) There is no such specific information.

(c) Reports have been received that the hostiles have forcibly collected money and rations.

(d) Concerned Security posts have been alerted, strengthened and instructed to take necessary action within the terms of 'Suspension of Operations Agreement'.

UNIVERSITY GRANTS COMMISSION

*197. **SHRI V. KRISHNAMOORTHY:** Will the Minister of EDUCATION be pleased to state:

(a) whether the Chairman of the University Grants Commission as well as the Vice-Chancellors, during a recent conference, have suggested that the strength of

the University Grants Commission be increased and that the pattern of its membership also be changed; and

(b) whether there was any suggestion to extend its jurisdiction to the fields of agriculture, medicine and technology and the reaction of Government thereto?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) Yes, Sir, the Vice-Chancellors' Conference recommended that the Jurisdiction of the University Grants Commission should extend to all types and levels of higher education in the country. The Government have taken no decision on this recommendation.

VISHAL HARYANA

*198. **SHRI YASHPAL SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Haryana has asked for the creation of Vishal Haryana, consisting of Haryana, Himachal Pradesh, Delhi and certain districts of U.P. and Rajasthan; and

(b) if so, Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) Government have not received any such proposal from the Chief Minister, but have seen some press reports about this demand. Government do not intend entertaining any such demand.

JOB EVALUATION COMMITTEE FOR AIR-INDIA AND I.A.C.

*199. **SHRI CHINTAMANI PANIGRAHI:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the job Evaluation Committee for the Air-India and the Indian Airlines Corporation has been formed; and

(b) if so, its composition and terms of reference?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.